

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

OA.1362/97

Between:

Dated:28.10.1997

Y. Gandhi

** Applicant.

And

1. Regional Director (SR),
Staff Selection Commission,
E.V.K. Sampath Building, 2nd Floor,
College Road, Madras.
2. The Deputy Director, National Sample
Survey Organisation (Field Operation Division),
8th Floor, Gagan Vihar, Opp: Gandhi Bhavan,
Hyderabad. .. Respondents.

Counsel for the Applicant : Mr. K. Madhava Reddy

Counsel for the Respondents : Mr. V. Rajeswara Rao, Addl. CGSC.

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR : MEMBER (J)

The Tribunal made the following Order:-

Heard Mr. Krishna Devan for Mr. K. Madhav Reddy, for the applicant and Mr. V. Rajeswar Rao for the respondents. This O.A. is filed for following relief:

"To issue an order or direction directing the respondents to appoint the applicant to the post of Investigator National Sample Survey Organisation". (Field Operations Division) in the Zone of Andhra Pradesh keeping in view, the order of merit, wherein, the applicant stood at 14th rank as early as possible and pass such other orders as this Honourable Tribunal may deem fit and proper in the circumstances of the case".

Now Mr. Krishna Devan for Mr. K. Madhav Reddy submits that the applicant wants permission to withdraw the OA. Hence the OA. is permitted to be withdrawn and it is accordingly dismissed.

Prabhakaran
Deputy Registrar (J)

OA.1362/97

Copy to:-

1. The Regional Director (SR), Staff Selection Commission, E.V.K.Sampath Building, 2nd Floor, College Road, Madras.
2. The Deputy Director, National Sample Survey Organisation (Field Operation Division), 8th Floor, Gagan Vihar, Opp: Gandhi Bhavan, Hyderabad.
3. One copy to Mr.K. Madhava Reddy, Advocate, CAT., Hyd.
4. One copy to Mr.V.Rajeswar Rao, Addl.CGSC., CAT., Hyd.
5. One copy duplicate copy.

srr

6/11/97
6
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 23-10-97

ORDER/JUDGMENT

M.A./R.A./C.A. NO.

in

O.A. NO. 1362/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered Rejected

No order as to costs.

YLKR

II Court

